

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 23-09-2020

| <u>S.No.</u> | <u>Case Type</u> | <u>Old Case No.</u> | <u>Case No.</u> | <u>Title</u> | <u>FIR/PS</u> |
|---|------------------|---------------------|--------------------|--------------|--------------------------------------|
| <u>Misc. cases/purpose</u> | | | | | |
| 1 | MACT | 264/20 | CT.RUPESH KUMAR | Vs. | PUSHP AGGARWAL |
| 2 | MACT | 265/20 | AHSAN ALI | Vs. | HUKUM CHAND |
| <u>Defendant/Respondent Evidence</u> | | | | | |
| 3 | MACT | 761/18 | SAHNI | Vs. | SHIVA SHARMA |
| 4 | MACT | 656/19 | RAMAVTAR SHARMA | Vs. | SHIVAM |
| <u>Misc. Arguments</u> | | | | | |
| 5 | MACT | 859/18 | MALTI | Vs. | JEET SINGH |
| 6 | MACT | 1071/18 | KUSUM LATA AND ANR | Vs. | ORIENTAL INSURANCE CO LTD AND ANR |

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 23-09-2020

| <u>S.No.</u> | <u>Case Type</u> | <u>Old Case No.</u> | <u>Case No.</u> | <u>Title</u> | <u>FIR/PS</u> |
|----------------------------|------------------|---------------------|------------------|--------------|---------------|
| <u>Misc. cases/purpose</u> | | | | | |
| 1 | M CrI 3/2020 | | ROSHAN | Vs | UNTRACE |
| 2 | M CrI 4/2020 | | ARCHANA @ MADHUR | Vs | UNKNOWN |
| 3 | M CrI 51/2020 | | SATYABHAN | Vs | UNKNOWN |
| 4 | M CrI. 54/2020 | | SURESH SINGH | Vs | UNKNOWN |